INTEGRAL COACH FACTORY, CHENNAI-38

The following e-tender is published in IREPS website. Firms are requested to login to www.ireps.gov.in and quote against the tender. Manual Quotations will not be entertained for the tender.

Tender No.	Open Tender File Reference No.	Name of the Work	Quantity / Schedule Description	Date & Time of Tender Closing & Opening
2025471211986-OT08-HIRING	ML / C / OT / 08 / HIRING / LHB / 2025-26	"HIRING & MAINTENANCE OF MIG/ MAG WELDING SETS AT LHB DIVISION/ICF"	304 Sets	04.11.2025 at 15:00 Hrs.

Hindi Version of the above advertisement is available in https://icf.indianrailways.gov.in/

INTEGRAL COACH FACTORY, CHENNAI-38

Tender Notice No. ICF/PCMM/EOT/42/2025 Dated: 17.10.2025

The following e-tenders are published in IREPS website. Firms are requested to login to www.ireps.gov.in and quote against these tenders. Manual quotations will not be entertained for these tenders. Closing and Opening time for all tenders are 14.15 hrs. Hindi version of tender notice is available on website www.icf.indianrailways.gov.in

Sl. No.	Tender No.	Tender Title	Quantity	Due Date/Time
1	07253077	PP CORRUGATED COVERING SHEET	408 Sets	17.10.2025
2	07252731C	SINGLE BACKREST CUM BERTH-RH-LSC	1 Nos	23.10.2025
3	01255200B	DIGITAL Co2 METER TO MODEL NO. TESTO 535 OF TESTO	3 Nos	27.10.2025
4	06255333	ONE SET OF ITEM CONSISTING OF HIGH CAPACITY MODULAR INTEGRATED PANTRY EQUIPMENT'S	3 Sets	03.11.2025
5	08252309	S&I OF GAS PAS, PAPIS VA RAKE	885 Sets	03.11.2025
6	03252306	NOSE SUSPENSION BRACKET	304 Nos	05.11.2025
7	03252183	CTRB BEARING FOR VB/TS	1505 Nos	05.11.2025
8	07253138	LSCN INTERIOR PLASTIC NOTICES	405 Sets	06.11.2025
9	07253108	LWACCN INTERIOR PLASTIC NOTICES	286 Sets	07.11.2025
10	03250037	RUBBER-METAL BONDED KIT FOR UNDERSLUNG TRAILER COACHES	8 Nos	07.11.2025
11	03252316	1) BOGIE FRAME COMPLETE MACHINED FOR VB TRAIN SET TC & MC	50 Nos	10.11.2025
12	012450758	DG SET 750 KVA AS PER ATTACHED ICF SPECIFICATION NO ICF/M&P/DG SET/750 KVA/2023	1 Nos	12.11.2025

CORRIGENDUM No. 40

Corrigendum has been issued to the following tender. Please check IREPS website for further details.

Sl. No.	Tender No.	Existing Value	Modified Value
1	02251573	13.10.2025	21.10.2025
		Deletion of Commercial Compliance and Inspection term and addition of special condition. Please refer Tender Document for details in IREPS website.	
2	02251560	13.10.2025	21.10.2025
		Modification of item Description and Deletions of special Eligibility Criteria, under Undertaking and Documents. And Addition of Special Eligibility Criteria and Documents. Please refer Tender Document for details in IREPS website.	
3	02251640	Deletions of undertakings and Addition of Special condition and Under taking. Please refer Tender Document for details in IREPS website	
4	03251708	17.10.2025	23.10.2025
		EMD 2000000	1531000
		Deletions of commercial Compliance, Special Eligibility Criteria and Additions of Special Eligibility Criteria. Please refer Tender Document for details in IREPS website.	
5	03252189	17.10.2025	24.10.2025
		Deletions and Additions of Documents. Please refer Tender Document for details in IREPS website.	
6	04251104	21.10.2025	28.10.2025
		EMD 191970	435360
		Quantity 39500 LTR	89579 LTR
7	07252767	16.10.2025	27.10.2025
8	07252985	17.10.2025	03.11.2025
9	07252986	03.10.2025	17.10.2025

FORM B
PUBLIC ANNOUNCEMENT
(Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S GARVIT INNOVATIVE PROMOTERS LTD.

Sl.No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	**M/s Garvit Innovative Promoters Ltd.**
2.	Date of Incorporation of corporate Debtor	20.07.2010
3.	Authority under which Corporate Debtor is Incorporated/Registered	RoC Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U70102UP2010PLC041399
5.	Address of the registered Office and Principal Office (if Any) of Corporate Debtor	Plot No. 1, Chiti, Greater Noida, Gautam Buddh Nagar, Uttar Pradesh – 203202
6.	Date of Closure of Insolvency Resolution Process	29.08.2025
7.	Liquidation Commencement Date of Corporate Debtor	15.10.2025
8.	Name and Registration No. of the Insolvency Professional acting as Liquidator	**Mr. Nirmal Kumar Bhesoni** **IP Reg. No.** IBBI/IPA-001/IP-P00010/2016-17/10016
9.	Address and email of the Liquidator, as registered with the Board	A-211, Ground Floor, Gali no1, Hardev Nagar, Burari, Delhi-110084 ipnirmalkumar@gmail.com
10.	Address and email to be used for correspondence with the liquidator	2A, Royal flats, Shipra Suncity, Indirapuram, Ghaziabad U.P 201014 garvit.liquidation@gmail.com
11.	Last date for submission of claims	15.11.2025

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench, Prayagraj, has ordered the commencement of Liquidation of **M/s Garvit Innovative Promoters Ltd. on 15.10.2025** (order has been uploaded on official website of NCLT on 17.10.2025).

The stakeholders of **M/s Garvit Innovative Promoters Ltd.** are hereby called upon to submit their claims with proof on or before 15.11.2025 to the Liquidator at the address mentioned against item no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of liquidator:
-Sd-
(Nirmal Kumar Bhesoni)
(Liquidator)

Place: Noida
Date 18.10.2025

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKE HOLDERS OF FONG'S TECHNICAL SERVICES PRIVATE LIMITED

1.	Name of Corporate Person	Fong's Technical Services Private Limited
2.	Date of Incorporation of Corporate Person	22nd May, 2006
3.	Authority Under which corporate Person is incorporated /Registered	ROC Delhi
4.	Corporate Identity Number /Limited Liability Identity of corporate Person	**U93091DL2006PTC149060**
5.	Address of the registered office and principal office (if any) of corporate Person	H.No. 46 1st Floor, Bali Nagar, Ramesh Nagar, West Delhi, New Delhi, Delhi, India - 110015
6.	Liquidation Commencement Date Of Corporate Person	**16th October, 2025**
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	Name:Pawan Kumar Agrawal Address: 40/139, Second Floor Pocket-40, Chittaranjan Park New Delhi, National Capital Territory of Delhi-110019 Contact No: 9971761073 Email: Pawan@vresolves.com rvpawanagrawal@gmail.com Regn No: IBBI/IPA-001/IP-P00852/2017-2018/11435
8.	Last Date For Submission Of Claims	**14th November, 2025**

Notice is hereby given that the FONG'S TECHNICAL SERVICES PRIVATE LIMITED has commenced voluntary liquidation on 16th day of October 2025.

The stakeholders of FONG'S TECHNICAL SERVICES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 14th day of November, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:
Date: 18.10.2025
Place: New Delhi

Sd/-
(PAWAN KUMAR AGARWAL)
Regn No.: IBBI/IPA-001/IP-P00852/2017-2018/11435
AFA No.: Valid upto: 31st December 2026

DEVINSU TRADING LIMITED

(CIN: L51900MH1985PLC036383)

Regd. Office: 102, Floor-10, Plot-220, Maker Chamber VI, Jamnalal Bajaj Marg, Nariman Point, Mumbai-400021
Contact No.: +91 22 4962 2754 • **Email ID:** devinsutrading@gmail.com • **Website:** www.devinsutrading.com

Recommendations of the Committee of Independent Directors ("**IDC**") on the Open Offer to the Public Shareholders of Devinsu Trading Limited ("**Devinsu**"/"**Target Company**") under Regulation 26(7) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent Amendments thereto ("**SEBI (SAST) Regulations, 2011**")

1)	Date	October 18, 2025
2)	Name of the Target Company ("**TC**")	Devinsu Trading Limited
3)	Details of the Open Offer pertaining to Target Company	The Open Offer is made by the Acquirer in terms of Regulations 3(1) and 4 of SEBI (SAST) Regulations, 2011 for acquisition of up to 1,63,800 fully paid-up equity shares having face value of ₹10 each representing 26.00% of Voting Share Capital of the Target Company at a price of ₹ 350.00 per Equity Share from the Eligible Equity Shareholders of the Target Company in terms of SEBI (SAST) Regulations, 2011.
4)	Name of the Acquirer	Mr. Deniis Desai
5)	Name of the Manager to the Offer	Mark Corporate Advisors Private Limited (SEBI Reg. No.: INM000012128)
6)	Members of the Committee of Independent Directors	**(i)** Mr. Ajay Jain (DIN: 00685236) : Chairman **(ii)** Ms. Disha Rajkumar Jain (DIN: 07716625) : Member
7)	IDC Member's relationship with the TC (Director, equity shares owned, any other contract/relationship), if any	IDC members are Independent Directors on the Board of the Target Company. They do not have any equity holding in the Target Company. They have neither entered into any other contract nor have other relationship with the Target Company.
8)	Trading in the equity shares/other securities of the TC by IDC Members	No trading in the Equity Shares of the Target Company has been done by any of the IDC Members.
9)	IDC Member's relationship with the Acquirer (Director, equity shares owned, any other contract/relationship), if any	Neither the IDC Members are Directors in companies where nominees of the Acquirer are acting as Director(s) nor are they having any relationship with the Acquirer in their personal capacities.
10)	Trading in the Equity Shares/other securities of the Acquirer by IDC Members	Nil
11)	Recommendation on the Open offer, as to whether the offer is fair and reasonable	IDC is of the view that Open Offer is fair and reasonable.
12)	Summary of reasons for recommendation	IDC has taken into consideration the following for making the recommendation: IDC has reviewed (a) The Public Announcement ("**PA**") dated July 09, 2025 in connection with the Offer issued on behalf of the Acquirer; (b) The Detailed Public Statement ("**DPS**") dated July 16, 2025; (c) Corrigendum to PA and DPS dated September 19, 2015; and (d) The Letter of Offer ("**LoF**") dated October 10, 2025. Based on the review of PA, DPS, Corrigendum and LoF, the IDC is of the opinion that the Offer Price of ₹ 350.00 per equity share for public shareholders offered by the Acquirer (more than the highest price amongst the selective criteria mentioned under Justification of Offer Price) is in line with the regulation prescribed by SEBI under the Regulations and prima facie appears to be justified. However, the Public Shareholders should independently evaluate the Offer and take informed decision in the matter.
13)	Disclosure of Voting Pattern of IDC	The recommendations were unanimously approved by the members of the IDC present at the meeting held on October 18, 2025.
14)	Details of Independent Advisors, if any	None
15)	Any other matter(s) to be highlighted	None

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the Target Company under the SEBI (SAST) Regulations, 2011.

For and on behalf of
The Committee of Independent Directors of
Devinsu Trading Limited

Sd/-

Ajay Jain
Chairman-IDC
(DIN: 00685236)

Date : October 18, 2025
Place : Mumbai

IndusInd Bank

Q2FY26 FINANCIAL HIGHLIGHTS

Scan here to view

Consolidated Q2 FY26 Performance

Net Interest Income at ₹ 4,409 Crores

CRAR at 17.10%

Average LCR at 132%

PCR at 71.81%

GNPA at 3.60%

NNPA at 1.04%

Net Profit for H1FY26 ₹167 Crores

Unaudited Financial Results for the quarter and half-year ended September 30, 2025 (₹ in Lakhs)

Particulars	Consolidated			Standalone		
	Quarter ended 30.09.2025 (unaudited)	Half-year ended 30.09.2025 (unaudited)	Quarter ended 30.09.2024 (unaudited)	Quarter ended 30.09.2025 (unaudited)	Half-year ended 30.09.2025 (unaudited)	Quarter ended 30.09.2024 (unaudited)
Total income from operations	1325991	2768071	1487125	1325659	2767671	1487018
Net Profit / (Loss) for the period (before tax, exceptional and /or extraordinary items)	(58385)	22348	177973	(59438)	32000	177167
Net Profit / (Loss) for the period before tax (after exceptional and /or extraordinary items)	(58385)	22348	177973	(59438)	32000	177167
Net Profit / (Loss) for the period after tax (after exceptional and/or extraordinary items)	(43688)	16719	133129	(44479)	23946	132545
Equity Share Capital	77908	77908	77899	77908	77908	77899
Reserves (excluding Revaluation Reserve as shown in the Audited Balance Sheet of the previous year)	6376692 (As at 31.03.2025)	6376692 (As at 31.03.2025)	6213356 (As at 31.03.2024)	6342381 (As at 31.03.2025)	6342381 (As at 31.03.2025)	6172310 (As at 31.03.2024)
Earnings Per Share (of Rs.10 each) (for continuing and discontinued operations) (not annualised)						
Basic	(5.61)	2.15	17.09	(5.71)	3.07	17.02
Diluted	(5.61)	2.15	17.08	(5.71)	3.07	17.00
Net Worth	6252399	6252399	6388754	6234894	6234894	6351505
Outstanding Redeemable Preference Shares	-	-	-	-	-	-
Capital Redemption Reserve	-	-	-	-	-	-
Debt Equity Ratio	0.50	0.50	0.53	0.50	0.50	0.54
Total Debt to Total Assets	0.09	0.09	0.08	0.09	0.09	0.08

Note:
1. The above is an extract of the detailed format of Quarterly / Annual Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on the Stock Exchange websites (www.bseindia.com and www.nseindia.com) and Bank website www.indusind.com.
2. Information relating to Total Comprehensive Income and Other Comprehensive Income are not furnished as Ind AS is not yet made applicable to banks.

Mumbai
October 18, 2025

Rajiv Anand
Managing Director & CEO

CIN: L65191PN1994PLC076333 | **Regd. Office:** 2401, Gen. Thimmayya Road, Cantonment, Pune - 411 001. | **Corporate Office:** 8th Floor, Tower 1, One World Centre, 841, S. B. Marg, Prabhadevi (W), Mumbai - 400 013.

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